

IN THE INCOME TAX APPELLATE TRIBUNAL, KOLKATA BENCH "C", KOLKATA

**BEFORE SHRI RAJESH KUMAR, HON'BLE ACCOUNTANT MEMBER
AND SHRI SONJOY SARMA, HON'BLE JUDICIAL MEMBER**

**ITA No.72/Kol/2023
Assessment Year: 2020-21**

| | | |
|---|-----|--|
| Ankit Budhia C/o. Subash Agarwal & Associates, Advocates, Siddha Gibson, 1, Gibson Lane, Suite 213, 2 nd Floor, Kolkata - 700069. PAN: AFTPB 2252 F | Vs. | ADIT, CPC, Bangalore/ACIT, Circle-43, Kolkata |
| (Appellant) | | (Respondent) |

Present for:

Appellant by : Shri Siddharth Agarwal, Advocate
Respondent by : Shri Vijay Kumar, Addl. CIT

Date of Hearing : 16.03.2023

Date of Pronouncement : 16.03.2023

ORDER

PER SONJOY SARMA, JM:

The present appeal has been preferred by the assessee against the order dated 27.12.2022 of National Faceless Appeal Centre, Delhi [NFAC] passed u/s 250 of the Income Tax Act [hereinafter referred to as the 'Act'].

2. In this case, the authorized representative of the assessee has filed a letter dated 10.03.2023 seeking permission of the bench to withdraw this appeal filed by the assessee. Since the Id. DR has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 16.03.2023

Sd/-

**(RAJESH KUMAR)
ACCOUNTANT MEMBER**

Sd/-

**(SONJOY SARMA)
JUDICIAL MEMBER**

Kolkata, Dated: 16.03.2023
Biswajit, Sr. P.S.

Copy to:

1. The Appellant: Ankit Budhia.
2. The Respondent: ADIT, CPC, Bangalore/ACIT, Circle-43, Kolkata.
3. The CIT, Concerned, Kolkata
4. The CIT (A) Concerned, Kolkata
5. The DR Concerned Bench.

//True Copy//

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata